

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	216454633.1	1	216454633.1	NIL	NIL	NIL	1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	11755283.98	4	11665007.7	NIL	90276.28	NIL	2	
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	8,42,11,321	2	6,45,80,863.88	NIL	1,96,30,457.12	NIL	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
Total		7	31,24,21,238	7	29,27,00,504.63	NIL	1,97,20,733.40	NIL		

ANNEXURE-1

Name of the corporate debtor: AGL Televentures Private Limited; Date of commencement of CIRP: 09.06.2022; List of creditors as on: 11.10.2022

List of Secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Jammu and Kashmir Bank	Within the stipulated time	21,64,54,633.05	21,64,54,633.05		NIL	NIL	NO	94.89	NIL	NIL	NIL	NIL	-
		TOTAL	21,64,54,633.05	21,64,54,633.05					94.89					

ANNEXURE-2

Name of the corporate debtor: AGL Televentures Private Limited; Date of commencement of CIRP: 09.06.2022; List of creditors as on: 11.10.2022

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Fair Securities Private Limited	With in stipulated time	28,64,771.00	28,49,667.81		NIL	NIL	NO	1.25	NIL	NIL	15,103.19	NIL	
2	Vibhor Management Private Limited	With in stipulated time	48,12,644.00	48,12,644.00		NIL	NIL	NO	2.11	NIL	NIL	0	NIL	
3	Nikita Jain Oberoi aka Nikita Jain	With in stipulated time	29,43,452.05	29,43,452.05		NIL	NIL	NO	1.29	NIL	NIL	0	NIL	
4	Kalpana Distributors Private Limited	With in stipulated time	11,34,416.93	10,59,243.84		NIL	NIL	NO	0.46	NIL	NIL	75,173.09	NIL	
	TOTAL		11755283.98	11665007.70					5.11			90276.28		

ANNEXURE-3

Name of the corporate debtor: AGL Televentures Private Limited; Date of commencement of CIRP: 09.06.2022; List of creditors as on: 11.10.2022

List of Operational creditors (other than Workmen and Employees and Government Dues) (Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Hind Tradex Limited	With in stipulated time	5,83,60,492.00	3,87,39,401.64		NIL	NIL	NO	0	NIL	NIL	1,96,21,090.36	NIL	
2	Chhabra Electricals & Electronics	With in stipulated time	2,58,50,829.00	2,58,41,462.24		NIL	NIL	NO	0	NIL	NIL	9,366.76	NIL	
	TOTAL		8,42,11,321.00	6,45,80,863.88								1,96,30,457.12		